GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING DEPARTMENT OF FISHERIES

LOK SABHA

STARRED QUESTION NO. *139 TO BE ANSWERED ON 7th DECEMBER, 2021

Training to Fishermen

*139. SHRI ANUBHAV MOHANTY:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पशुपालन और डेयरी मंत्री be pleased to state:

- (a) whether the Government has any proposal for providing necessary awareness and training to the fishermen about the International Maritime Boundary Line so that they are careful while fishing in deepwater particularly in view of the Judgement of the Permanent Court of Arbitration at Hague;
- (b) if so, the details thereof; and
- (c) if not, by what time and the manner in which the Government proposes to improve the awareness among the fishermen in this regard?

ANSWER

MINISTER OF FISHERIES, ANIMAL HUSBANDRYAND DAIRYING

(SHRIPARSHOTTAM RUPALA)

(a) to (c): A Statement is placed on the Table of the House.

Statement referred to in reply to the Lok Sabha Starred Question No 139 put in by Anubhav Mohanty, Member of Parliament for answer on 7th December, 2021 regarding Training to Fishermen

(a) to (c): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying issues advisory to coastal States and Union Territories (UTs) from time to time to sensitize the fishermen on the implications of crossing the International Maritime Boundary Line (IMBL) and on the importance of not to cross IMBL. Besides, Indian Navy and Indian Coast Guard (ICG) regularly conduct Community Interaction Programmes (CIPs) for the fishermen in the coastal villages wherein they are sensitised about IMBL among other safety and security measures. ICG ships and aircraft, during regular patrol close to IMBL undertake shepherding of Indian fishing boats into Indian waters. Co-ordinated patrols with neighbouring countries are also undertaken in order to sensitize the fishermen to avoid crossing IMBL. ICG also sensitizes Fisheries Departments of Coastal States/UTs and fisheries associations about the perils of fishing near/across IMBL. Enhanced CIPs are conducted among fisher folk emphasizing on adverse implications for illegal entry and dangers involved in crossing IMBL. Since 2011, Indian Coast Guards have conducted 7,855 Community Interactions. Standard Operating Procedures have been promulgated by Ministry of Home Affairs in November, 2016 to prevent transgression of IMBL by Indian fishermen. The flagship scheme "Pradhan Mantri Matsya Sampada Yojana" (PMMSY) being implemented by Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying provides support to traditional fishermen/fishermen's groups, to acquire deep sea fishing vessels and Automatic Information System/communication devises and support for training and capacity building to avoid crossing IMBL and instead to fish in other areas within Exclusive Economic Zone farther away from their bases. In addition, PMMSY also supports fitment of communication and/or tracking devices, and GPS onboard fishing boats in order to help the fishermen to avoid straying across IMBL.
